## GOVERNMENT OF INDIA MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF SCIENCE AND TECHNOLOGY LOK SABHA

### UNSTARRED QUESTION NO.2765 TO BE ANSWERED ON 16/12/2015

#### NATIONAL DATA SHARING AND ACCESSIBILITY POLICY

#### 2765. SHRI RAVNEET SINGH:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

- (a) whether the Government has formulated or proposes to formulate any National Data Sharing and Accessibility Policy (NDSAP);
- (b) if so, the details thereof along with its aims and objectives;
- (c) whether the Government proposes to have any scheme/provision to access Government reports/documents from places where good quality internet is not accessible;
- (d) if so, the details thereof;
- (e) whether there is any provision for offline access of all such documents and reports and if so, the details thereof; and
- (f) if not, the reasons therefor and the steps taken by the Government in this regard?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI.Y. S. CHOWDARY)

विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री और पृथ्वी विज्ञान मंत्रालय में राज्य मंत्री

(श्री वाई. एस. चौधरी)

- (a) Yes, Madam. The Government of India has notified the National Data Sharing and Accessibility Policy (NDSAP) in March, 2012.
- (b) The main objective of this policy is to facilitate the access of Govt. of India owned shareable data and information in both human readable and machine readable forms through a network all over the country in a proactive and periodically updatable manner, within the framework of various related Policies, Acts and Rules of Govt. of India, thereby permitting wider accessibility and use of public data and information.
- (c) & (d): Ministries/Departments publish their reports/documents on respective websites. The Data Portal India platformhttp://data.gov.in, has been launched by National Informatics Centre (NIC), Department of Electronics and Information Technology, Government of India, which is being used by the Ministries/Department/Organizations to publish datasets, and applications for the public use. It intends to increase transparency in the functioning of Government and also opens avenues for many more innovative uses of Government Data to give different perspective. Users can access datasets, applications (apps.), communities and world wide data sites etc.
- (e) & (f): The digital reports/documents referred to in the reply to Parts (c) and (d) of the Question once downloaded can also be used in offline mode.

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